

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED (UNDER CIRP)
operating/ dealing in beauty and personal care consumer goods through online platforms and
offline stores
*(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution
Process for Corporate Persons) Regulations, 2016)*

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	AMISHI CONSUMER TECHNOLOGIES PVT. LTD. PAN: AAOCA4990J CIN: U74999DL2016PTC301440
2.	Address of the registered office	3rd and 4th Floor, Ambience Tower, Gaushala Marg, Kishan Garh, Pocket B- C, Sector A, Vasant Kunj, South Delhi, Delhi, India 110070
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	The Company had its Registered Office in Delhi. Refer to the detailed Invitation to Expression of Invitation (IEOI) document for additional information.
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in last financial year	As per audited financial statements for FY 2023-24, the turnover from sale of products / services was INR 81.29 Crores.
7.	Number of employees/ workmen	As on the Insolvency Commencement Date, there were no employees on the rolls of the Corporate Debtor.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Financial Statements available with RP and on the MCA portal List of creditors available at IBBI website Or Details can be sought by emailing: cirp.amishi@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EoI) mentioning Eligibility Criteria can be sought by an email to cirp.amishi@gmail.com
10.	Last date for receipt of expression of interest	29 th Sep. 2026

11.	Date of issue of provisional list of prospective resolution applicants	09 th Oct. 2026
12.	Last date for submission of objections to provisional list	14 th Oct. 2026
13.	Date of issue of final list of prospective resolution applicants	24 th Oct. 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 th Oct. 2026
15.	Last date for submission of resolution plans	28 th Nov. 2026
16.	Process email id to submit Expression of Interest	cirp.amishi@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	UDYAM-DL-03-0061844



Amit Talwar

Resolution Professional

IBBI Reg No: IBBI/IPA-002/IP-N01178/2021-2022/13887

Address with IBBI: A-4/5, Jiwan Jyoti Apartments, Near Lok Vihar,

Pitampura, New Delhi-110034

For Amishi Consumer Technologies Pvt. Ltd.

Date: 30-08-2026

Place: New Delhi

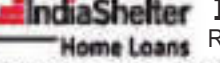
**PUBLISHED IN THE DELHI EDITION OF THE
FINANCIAL EXPRESS AND JANSATTA ON 30-
08-2026**

**INDIA SHELTER FINANCE CORPORATION LTD.**
Regd. Office:- Plot-15, 6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002

POSSESSION NOTICE FOR IMMOVABLE PROPERTY
Whereas, The undersigned Being The Authorized Officer Of The India Shelter Finance Corporation Ltd, Under The Securitisation And Reconstruction Of Financial Assets And Enforcement (Security) Interest Act, 2002 And In Exercise Of Power Conferred Under Section 13(2) Read With Rule 3 Of The Security Interest (Enforcement) Rules, 2002, Issued A Demand Notice On The Date Noted Against The Account As Mentioned Hereinafter, Calling Upon The Borrower And Also The Owner Of The Property/Surety To Repay The Amount Within 60 Days From The Date Of The Said Notice, Whereas The Owner Of The Property And The Other Having Failed To Repay The Amount, Notice Is Hereby Given To The Under Noted Borrowers And The Public In General That The Undersigned Has Taken Possession Of The Property/ies Described Herein Below In Exercise Of The Powers Conferred On Him/Her Under Section 13(4) Of The Said Act Read With Rules 8 & 9 Of The Said Rules On The Dates Mentioned Against Each Account. Now, The Borrower In Particular And The Public In General Is Hereby Cautioned Not To Deal With The Property/ies And Any Dealing With The Property/ies Will Be Subject To The Charge Of India Shelter Finance Corporation Ltd For An Amount Mentioned As Below And Interest Thereon, Costs, Etc.

Name of the Borrower/Guarantor (Owner Of The Property) & Loan Account Number	Description Of The Charged/mortgaged Property (All The Part & Parcel Of The Property Consisting Of)	Dt of Demand Notice, Amount Due As On Date Of Demand Notice	Date Of Possession
Mr./ Mrs. Ramrati W/o Mr. Dalvir, Mr./ Mrs. Dalvir S/o Mr. Jile Singh, Mr./ Mrs. Nitin S/o Mr. Dalvir, Nitin Dairy C/o Mr. Nitin, Hari Garh Hargah 36 Ram Nagar Jind Haryana 126112 Loan Account No. - HL1SVLONS000005123648/AP-10282659 : Branch: Panipat-1	All Piece And Parcel Of Khewat No 37 Khata No 39 Kitter 9 Rakba Taddai 26 Kanal 13 Marle Me 25/53 Bhag Bakadar 1 Kanal 3 Marle 693 Verg Gaj Waka Village Hargah Teshil : East-Dist Jind Haryana Boundary : Saldon House Of Satpal, West : Self, North-self, South-rasta	Demand Notice 11-Nov-2025 Rs. 1620661/- (Rupees Sixteen Lakh Twenty Thousand Six Hundred Sixty One Only) Due As On 11-Nov-2025 Together Interest Applicable From 12-Nov-2025 & Other Charges & Cost Till The Date Of The Payment.	25.08.2026
MR/ MRS. Premsheela Verma, MR/ MRS. Subhash Verma, House No 814 Near Kahl Devi Mander Shiv Nagar Hissar -Haryana-125001 (LOAN ACCOUNT NO.- LAHSCLLONS000005054827 / AP-10125423) BRANCH : Hissar-1	All Piece And Parcel Of Plot No. 50, Mc Property Id No. 89C1667U478 Shiv Nagar, Tehsil & District- Hissar -Haryana-125001 BOUNDARY:- East-11.6Ft, House Of Aijt Singh Danda, West-11.6Ft, Gali 18Ft Wide, North- Plat No-48 43Ft, House Of Khajan Choturam, South-43Ft, House Of Geeta Devi	Demand Notice 12-Sep-24 Rs. 1018673/- (Rupees Ten Lakh Eighteen Thousand Six Hundred Seventy Three Only) Due As On 20-Aug-26 Together Interest Applicable From 21-Aug-26 & Other Charges & Cost Till The Date Of The Payment.	25.08.2026

Place: HARYANA For India Shelter Finance Corporation Ltd (Authorized Officer) FOR ANY QUERY, PLEASE CONTACT MR. SUDHIR TOMAR (+91 9818460101)

**INDIA SHELTER FINANCE CORPORATION LTD.**
Regd. Office:- Plot-15, 6th Floor, Sec-44, Institutional Area, Gurugram, Haryana-122002

POSSESSION NOTICE FOR IMMOVABLE PROPERTY
Whereas, The undersigned Being The Authorized Officer Of The India Shelter Finance Corporation Ltd, Under The Securitisation And Reconstruction Of Financial Assets And Enforcement (Security) Interest Act, 2002 And In Exercise Of Power Conferred Under Section 13(2) Read With Rule 3 Of The Security Interest (Enforcement) Rules, 2002, Issued A Demand Notice On The Date Noted Against The Account As Mentioned Hereinafter, Calling Upon The Borrower And Also The Owner Of The Property/Surety To Repay The Amount Within 60 Days From The Date Of The Said Notice, Whereas The Owner Of The Property And The Other Having Failed To Repay The Amount, Notice Is Hereby Given To The Under Noted Borrowers And The Public In General That The Undersigned Has Taken Possession Of The Property/ies Described Herein Below In Exercise Of The Powers Conferred On Him/Her Under Section 13(4) Of The Said Act Read With Rules 8 & 9 Of The Said Rules On The Dates Mentioned Against Each Account. Now, The Borrower In Particular And The Public In General Is Hereby Cautioned Not To Deal With The Property/ies And Any Dealing With The Property/ies Will Be Subject To The Charge Of India Shelter Finance Corporation Ltd For An Amount Mentioned As Below And Interest Thereon, Costs, Etc.

Name of the Borrower/Guarantor (Owner Of The Property) & Loan Account Number	Description Of The Charged/mortgaged Property (All The Part & Parcel Of The Property Consisting Of)	Dt of Demand Notice, Amount Due As On Date Of Demand Notice	Date Of Possession
MR/ MRS. Santosh, MR/ MRS. Bhupender Singh, LOAN, Shastri Colony Ward No 31 Sonipat Near Behind Police Line Sonipat Haryana 131001 31001 Haryana ACCOUNT NO. - HL11CHLONS000000503929/AP-0891605, BRANCH : Sonipat-1	All Piece And Parcel Of House In Khewat No 196 Khata No 261 271857/ Min 2 14 2002 3 4 2003 4 4 2004 Sonipat Haryana 131001, BOUNDARY:- East-Vacant Plot -176', West- Street -176', North-House Of Poornam 58', South-Vacant Plot -58'	Demand Notice 11-Feb-2026 Rs. 490951/- (Rupees Four Lakh Ninety Thousand Nine Hundred Fifty One Only) Due As On 109-July-2026 Together Interest Applicable From 09-July-2026 & Other Charges & Cost Till The Date Of The Payment.	29.08.2026
Mrs. Nirmala W/o Chand Vir, Mr. Naveen S/o Chandbeer, Mr. Amit Kumar S/o Amar Singh, Gail No 2 Om Nagar, Indian Colony Sonipat Po Sonipat, Dist Sonipat Haryana 131001 LOAN ACCOUNT NO. - HL11SVLONS000005133989/AP-10308250 BRANCH : Panipat-1	All Piece And Parcel Of Property Property ID No. 66c1141u164 having land measuring 91 Sq. yds. (With 500 Sq. Feet covered Area) i.e. 02 Biswa Being 1/34 Share out of 03 Bigha 08 Biswa comprising in Khewat No. 470 Khatoni No.615 Kharsa no. 482(3-8). Vide Jamatti Jatti for the year 2016-177 Situated at Patah Jattan Abadi Indian Colony Within M.C. Limit Area Sonipat Tehsil & Distt. Sonipat Boundary:- East:- 26 Feet 06 Inch House Of Gulab Singh & Bhim Singh West:- 26 Feet 06 Inch Street North:- 29 Feet 09 Inch Plot Of Other Owner South:- 32 Feet Plot Of Smt. Nirmala	Demand Notice 11-Oct-2025 Rs. 973891.32/- (Rupees Nine Lac Seventy Three Thousand Eight Hundred Ninety one and Thirty Two Paise) Due As On 10-Oct-2025 Together Interest Applicable From 11-Oct-2025 & Other Charges & Cost Till The Date Of The Payment.	29.08.2026

Place: SONIPAT For India Shelter Finance Corporation Ltd (Authorized Officer) FOR ANY QUERY, PLEASE CONTACT MR. SUDHIR TOMAR (+91 9818460101)

**TATA CAPITAL HOUSING FINANCE LTD**
Regd. Office: 11th Floor, Tower A, Peninsula Business Park, Ganpatra Kadam Marg, Lower Parel, Mumbai-400013. CIN No. U67190MH2008PLC187552

POSSESSION NOTICE (FOR IMMOVABLE PROPERTY)
(As per Appendix IV read with rule 8(1) of the Security Interest Enforcement Rules, 2002)

Whereas, the undersigned being the Authorized Officer of the TATA Capital Housing Finance Limited, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under section 13(2) read with rule 3 of the Security Interest (Enforcement) Rules, 2002, issued a demand notices as mentioned below calling upon the Borrowers to repay the amount mentioned in the notice within 60 days from the date of the said notice. The borrower, having failed to repay the amount, notice is hereby given to the borrower, in particular and the public, in general, that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said Rules. The borrower, in particular, and the public in general, are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the TATA Capital Housing Finance Limited, for an amount referred to below along with interest thereon and penal interest, charges, costs etc. from date mentioned below. The borrower's attention is invited to provisions of sub-section (8) of Section 13 of the Act, in respect of time available, to redeem the secured assets:

Loan Account No.	Name of Obligor/s/ Legal Heir/s/Legal Representative(s)	Amount as per Demand Notice	Date of Possession
TCHHL073 600010045 4725 & TCHIN07 360001 00457654	Mr. Sanjay Gond (Borrower) & Mrs. Vinita Gond (Co-Borrower)	Rs. 13,16,615/- under the loan account TCHHL0736000100454725 and Rs. 1,09,216/- under the loan account no TCHIN0736000100457654 by you i.e. totaling to Rs. 14,25,831/- (Rupees Fourteen Lakh Twenty Five Thousand Eight Hundred Thirty One Only) As on 03/06/2026	26.08.2026

Description of Secured Assets/Immovable Properties: All Piece & Parcels Of: Residential Flat No. U-3, Upper Ground Floor, Rear L.h.s Area Admeasuring 40 Sq Mtr. Flat Constructed On Plot No. D-247, Situated At Indraprastha Residential Scheme Pargana And Tehsil Loni, District Ghaziabad, Uttar Pradesh, With All Common Amenities Mentioned In Sale Deed. Boundaries: East- Other's Property, West- Rear R.h.s Unit, North-Front Unit, South- Other's Property.

Date: - 30/08/2026 Sd/- Authorised Officer, Place: - Ghaziabad, Uttar Pradesh For Tata Capital Housing Finance Limited

**SBFC SBFC Finance Limited**

Registered Office: Unit No.-103, 1st Floor, C&B Square, Sangam Complex, CTS No.95A, 127, Andheri Kurla Road, Village Chakala, Andheri (E), Mumbai-400059 | Telephone: +912267875300 | Fax: +91 2267875334 | www.SBFC.com | Corporate Identity Number: U67190MH2008PTC178270

Public Notice
This is to inform the Public that Auction of pledged Gold Ornaments will be conducted by SBFC Finance Limited on 25.09.2026 at 10:30 am. at below Branch address. The Gold Ornaments to be auctioned belong to Loan Accounts of our various Customers who have failed to pay their dues. Our notices of auction have been duly issued to these borrowers. The Gold Ornaments to be auctioned belong to Overdue Loan Accounts of our various Customers mentioned below with branch name.
Chandigarh Branch Address: SBFC Finance Limited, SCO 102, first floor sector 40 C, Near Delhi Public School Chandigarh, 160036, CHANDIGARH, AP00919775
PANCHKULA Branch Address: SBFC Finance Limited, 1st Floor, SCO 35, 1st Floor, Swastik Vihar, Sector 5, Mansa Devi Complex, Panchkula - 134109, PANCHKULA, AP00928851
PANIPAT Branch Address: SBFC Finance Limited, Plot No. 946, Main GT Road, Near Railway Road, above Vodafone Store, Panipat - 132103, PANIPAT, AP00185421, AP00464376, AP00709243, AP00759787, AP00897011, AP00955759, AP01014502
KURUKSHETRA Branch Address: SBFC Finance Limited, 1st Floor, SCO 36, City Center, Hudda Sector 17, Kurukshetra 136118, KURUKSHETRA, AP00968154, AP01007236, AP01009319
PAONTA SAHIB Branch Address: SBFC Finance Limited, Ward No. 4, Tehsil Paonta Sahib Shamsheerpur 117, Paonta Sahib 173025, PAONTA SAHIB, AP00524416
YAMUNANAGAR Branch Address: SBFC Finance Limited, Ground floor, Friends Colony, near Kamani Chowk, Yamuna Nagar, Tehsil Jagadhri & Distt. Yamuna Nagar-135001. YAMUNANAGAR, AP0069124, AP00760263, AP00773277, AP00917076, AP01006679
For more details, please contact SBFC Finance Limited Contact Number(s): 18001028012 (SBFC Finance Limited reserves the right to alter the number of accounts to be auctioned & postpone/cancel the auction without any prior notice.)

**BAJAJ HOUSING FINANCE LIMITED**

Corporate Office: Cerebrum It Park B2 Building 5th Floor, Kalyani Nagar, Pune, Maharashtra 411014, Branch Office: 14th floor, Office no 1451, Aggarwal Metro Heights, Plot E-5, Netaji Subhash Place, Delhi - 110034.

POSSESSION NOTICE
U/s 13(4) of the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002, Rule 8-(1) of the Security Interest (Enforcement) Rules 2002.(Appendix-IV)
Whereas, the undersigned being the Authorized Officer of M/s BAJAJ HOUSING FINANCE LIMITED (BHFL) under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13(2) read with Rule 3 of the Security Interest (Enforcement) Rules 2002, issued Demand Notice(s) to Borrower(s) /Co Borrower(s)/ Guarantor(s) mentioned herein below to repay the amount mentioned in the notice within 60 days from the date of receipt of the said notice. The Borrower(s) /Co Borrower(s) /Guarantor(s) having failed to repay the amount, notice is hereby given to the Borrower(s) /Co Borrower(s) /Guarantor(s) and the public in general that the undersigned on behalf of M/s Bajaj Housing Finance Limited, has taken over the Physical possession of the property described herein below in exercise of the powers conferred on him under Section 13(4) of the said Act read with Rule 8-(1) of the said rules. The Borrower(s) /Co Borrower(s) /Guarantor(s) in particular and the public in general are hereby cautioned not to deal with the below said property and any dealings with the said property will be subject to the first charge of BHFL for the amount(s) as mentioned herein under with future interest thereon.

Name of the Borrower(s)/Guarantor(s) (LAN No, Name of Branch)	Description of Secured Asset (Immovable Property)	Demand Notice Date & Amount	Date of Physical Possession
Branch : DELHI (LAN No. H401HLT0590686 and H401HLH056376 1.AJAY KUMAR (Borrower) At H.No-408 Ground Floor Saini Mohalla Nangloi West Delhi-110041 2. SEEMA PASWAN (Co-Borrower) At H.No-408 Ground Floor Saini Mohalla Nangloi West Delhi-110041, Delhi, Delhi-110041	All That Piece And Parcel Of The Non-agricultural Property Described As: Pvt No. 303, Second Floor Without Roof/Terrace Rights Towards Back Side Left Portion, Of Built-up Property Bearing Plot No. D-212, Admeasuring 50 Sq. Yds. i.e. 41.81 Sq. Mtr. Approx., Out Of Kharsa No. 567, Situated In The Revenue Estate Of Village Nawada, Area Abadi Known As Colony Mohan Garden, Block-D, Uttam Nagar, New Delhi 110059 Boundaries Of Scheduled Property : East: Gali 10 Feet., West : Portion Of Building, North : Plot No. D-211, South : Portion Of Building	16th June 2026 Rs. 23,34,455/- (Rupees Twenty Three Lakh Thirty Four Thousand Four Hundred Fifty Five Only)	24.08.2026

Physical Possession Date: 24.08.2026 Place : DELHI/NCR Authorized Officer Bajaj Housing Finance Limited

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR AMISHI CONSUMER TECHNOLOGIES PRIVATE LIMITED (UNDER CIRP) operating/ dealing in beauty and personal care consumer goods through online platforms and offline stores (Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process For Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1. Name of the corporate debtor along with PAN & CIN/ LLP No.	AMISHI CONSUMER TECHNOLOGIES PVT. LTD. PAN: AAOCA4990J CIN: U74990DL2016PTC301440	
2. Address of the registered office	3rd and 4th Floor, Ambience Tower, Gaushtala Marg, Kishan Garh, Pocket B-C, Sector A, Vasant Kunj, South Delhi, Delhi, India 110070	
3. URL of website	NA	
4. Details of place where majority of fixed assets are located	The Company has its Registered Office in Delhi. Refer to the detailed Invitation to Expression of Interest (IEOI) document for additional information.	
5. Installed capacity of main products/ services	NA	
6. Quantity and value of main products/ services sold in last financial year	As per audited financial statements for FY 2023-24, the turnover from sale of products / services was INR 81.29 Crores	
7. Number of employees/ workmen	As on the Insolvency Commencement Date, there were no employees on the rolls of the Corporate Debtor.	
8. Further details including last available financial statements (with schedules) and two years, lists of creditors are available at:	Financial Statements available with RP and on the MCA portal. List of creditors available at IBBI website. Or Details can be sought by emailing: crp.amishi@gmail.com	
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	The detailed Invitation for Expression of Interest (EOI) mentioning Eligibility Criteria can be sought by an email to crp.amishi@gmail.com	
10. Last date for receipt of expression of interest	29 th Sep, 2026	
11. Date of issue of provisional list of prospective resolution applicants	09 th Oct, 2026	
12. Last date for submission of objections to provisional list	14 th Oct, 2026	
13. Date of issue of final list of prospective resolution applicants	24 th Oct, 2026	
14. Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	29 th Oct, 2026	
15. Last date for submission of resolution plans	28 th Nov, 2026	
16. Process email id to submit Expression of Interest	crp.amishi@gmail.com	
17. Details of the corporate debtor's registration status as MSME	UDYAM-DL-03-0061844	

Sd/-
Amit Talwar
Resolution Professional
IBBI Reg No: IBBI/PA-002/PA-14782021-202313887
Address with IBBI: A-4/5, Jyoti Nagar, New Delhi-110034
Date: 30-08-2026
Place: New Delhi
For Amishi Consumer Technologies Pvt. Ltd.

**HINDUJA HOUSING FINANCE**

Corporate Office: 167-169, 2nd Floor, Little Mount, Saidapet, Chennai - 600015. E-mail:- auction@hindujahousingfinance.com

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY - APPENDIX- IV-A (See provision to rule 8 (6))
CONTACT NOS: RLM - BRAJESH AWASTHI 99183 01885; RHR - HARISH YADAV 70604 11785; ZRM - RAKESH GUPTA 98739 25255
E-Auction Sale Notice for Sale of Immovable Assets under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (hereinafter referred to as "the Act") read with provision to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002 (hereinafter referred to as "the Rules"). Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor(s) that the below-described immovable property mortgaged/charged to the Secured Creditor, the possession of which has been taken by the Authorized Officer of Hinduja Housing Finance Limited (Secured Creditor) having its Corporate Office at 167-169, 2nd Floor, Little Mount, Saidapet, Chennai - 600015 and one of its Branch Offices at First Floor, Om Palace Cinema, 547, Bhagwan Nagar, Delhi Road, Hapur - 245101, will be sold on "As is Where is", "As is What is" and "Whatever there is" basis on the dates mentioned below for realization of the amount due to the Secured Creditor from the borrowers and Guarantors. The sale will be done by the Authorized Officer through e-auction platform provided at the website: www.banksauctions.com

EMD LAST DATE : 08-10-2026 Till 17:00 hrs E-AUCTION DATE : 09-10-2026, 11:00 hrs-13:00 hrs | BID INCREASE AMOUNT RS. 10,000/-

Sr.	Loan Account Number And Name of Borrower(s) / Co-Borrower(s) /Guarantor(s)	Demand Notice u/s 13(2) Date and Amount	Date of Possession	Reserve Price	Earnest Money Deposit (EMD)
1	Loan Account No. GH/HPR/HAPU/A000000044 Mr. Nareesh Singh, Ms. Santa Devi & Mr. Gopal	28-03-2024 And Rs. 2051099/- as on 10-03-2026	13-11-2024	Rs. 4627000/-	Rs. 462700/-
Description Of Property: A Freehold Single Storied residential House admeasuring 401 Sq. Yds i.e. 335.39 Sq. Mtrs out of Kharsa No. 242 situated at Village Sagawal Tehsil Dhaulana Dist. Hapur U.P. Boundaries:- East: Road 12 Feet Wide West: House of Vinith North: House of Gilt Donor Gopal South: Road 12 feet wide					
2	Loan Account No. GH/HPR/ASOR/A000000007 Mr. NEERAJ VERMA & Mrs. SAROJ	29-11-2024 And Rs. 680264/- as on 27-11-2024	18-02-2025	Rs. 1129000/-	Rs. 112900/-
Description Of Property: A FREEHOLD RESIDENTIAL HOUSE BUILT ON PLOT ADMEASURING AREA 70 SQ. YARDS (50.40 SQ. METERS) SITUATED AT GULAWATI PARGANA AGOTA TEHSIL & DISTRICT BULANDSHAHR Boundaries:- EAST: 06 FT. WIDE ROAD, WEST:- PROPERTY OF YAADRAM, NORTH:- PLOT OF KHALIL, SOUTH:- PLOT OF SITABARI					
3	Loan Account No. DL/DLS/DLH/A000001293 Mr. MUKESH KUMAR & Mrs. SEEMA SEEMA	29-11-2024 And Rs. 2945335/- as on 29-11-2024	11-02-2025	Rs. 3852000/-	Rs. 385200/-
Description Of Property: PART OF PLOT NO. 32 & PLOT NO. 33, TOTAL AREA MEASURING 187.73 SQ. YARDS OUT OF KHARSA NO. 1428/2, SITUATED AT VILLAGE ASODA HAPUR Boundaries:- East: PLOT NO. 40, 41, West: 20 FT WIDE ROAD, North: REST PART OF PLOT NO. 32, South: PLOT NO. 33 VIVEK					
4	Loan Account No. GH/BK/SILA/A000000057 Mr. Govind Kumar, Mr. Fireman Fireman & Mrs. Indersh Indersh	24-01-2025 And Rs. 1788929/- as on 15-01-2025	17-05-2025	Rs. 3434000/-	Rs. 343400/-
Description Of Property: PROPERTY AREA MEASURING 270.12 SQ. YARDS, PART OF KHARSA NO. 819 KA. SITUATED AT VILLAGE BHARANA PARGANA AND TEHSIL SIKANDRABAD, DISTRICT BULANDSHAHR Boundaries:- East: HOUSE OF RAJVEER, West: HOUSE OF HARENDRA, North : RASTA 13 FEET WIDE, South: HOUSE OF BHALLE					
5	Loan Account No. GH/HPR/ASOR/A000000076 Mr. Neeraj Kumar & Mrs. Sonam Devi	11-12-2025 And Rs. 1408350/- as on 10-12-2025	10-03-2026	Rs. 1986000/-	Rs. 198600/-
Description Of Property: Residential A Part Plot No. 20, Area Measuring 50 Sq. Yds i.e. 41.82 Sq. Mtrs. Part of Kharsa No. 572, Situated at Village Sabdi, Mohalla Shivgari Hapur, Under Nagarpalika Hapur Pargana & Tehsil & District Hapur, Uttar Pradesh Boundaries:- East: Remaining Portion Plot No. 20 West: Plot No. 19, North: Rasta 12 Feet Wide South: Others land					
6	Loan Account No. DL/DLS/DLSO/A000000846 Mr. HASIM HASIM & Mrs. RAHISH RAHISH	14-04-2026 And Rs. 1242591/- as on 09-04-2026	13-07-2026	Rs. 2718000/-	Rs. 271800/-
Description Of Property: A RESIDENTIAL HOUSE ADMEASURING 120 SQ. YDS. I.E. 100.33 SQ. MTRS. SITUATED AT VILLAGE: TLBEGUMPUR, PARGANA AND TEHSIL: SIKANDRABAD, DIST: BULANDSHAHR (U.P.) Boundaries:- EAST: PLOT OF KASIM, WEST: RASTA 15 FT. WIDE, NORTH: PLOT OF AARIF, SOUTH: RASTA 15 FT. WIDE.					
7	Loan Account No. DL/GRC/GARU/A000000412 Mr. MANOJ TOMAR & Mrs. SUNITA SUNITA	14-04-2026 And Rs. 756196/- as on 10-04-2026	10-07-2026	Rs. 1658000/-	Rs. 165800/-
Description Of Property: Freehold Residential House Single Storey House of land area measuring 100 Sq. Yards i.e. 83.84 Sq. Meters, out of Kharsa No. 654, Situated in Village Kastla, Kasnabad, Pargana, Tehsil & Distt. Hapur, Uttar Pradesh, Boundaries:-East: House of Rahul West: House of Shyam Singh North: 4 Ft. wide Road South: House of Pawan					
8	Loan Account No. DL/MNR/MNGR/A000001215 Mr. MAUHHAMMAD NADIM & Mrs. SHAHIN NADIM	14-04-2026 And Rs. 1512373/- as on 09-04-2026	10-07-2026	Rs. 2852000/-	Rs. 285200/-
Description Of Property: Freehold Residential House measuring area 120 Sq. Yd. or say 100.36 Sq. Mtr., Part of Kharsa no. 1486/1 MI., situated in Mohalla Kalla Mewatyan Hapur, Pragna, Tehsil, Distt. Hapur, U.P. Boundaries:- East: 10 Rd. Wide Road, West: House of Babu North: House of Tahir South: House of Anees					
9	Loan Account No. DL/MNR/YSER/A000000733 Mr. GAURAV KUMAR BAMAL & Mrs. POONAM POONAM	14-04-2026 And Rs. 1036213/- as on 09-04-2026	10-07-2026	Rs. 3301000/-	Rs. 330100/-
Description Of Property: Freehold Residential House measuring area 252 Sq. Yds. i.e. 210.77 sq. meter Out of Kharsa No. 794, situated at Village Hoshadaagar Garhi, Pargana and Tehsil and Distt. Hapur, U.P. Boundaries:- East: Rasta Private Approx 15 Feet Wide West: House of Mr. Harpal Singh and Singhari North: House of Mr. Sudeesh Kumar South: Rasta 15 Feet Wide.					
10	Loan Account No. GH/HPR/DHLO/A000000039 Mr. FIROU KHAN & Mrs. RUKSAR BEGAM	14-04-2026 And Rs. 513079/- as on 09-04-2026	14-07-2026	Rs. 1249000/-	Rs. 124900/-
Description Of Property: A Plot Part of Plot No 19, Admeasuring 33.33 Sqyds. i.e. 27.87 Sq. mtr., Out of Kharsa No 504 MI Situated at Village Chamni (Village Abadi) Under Pargana Palika Hapur Tehsil & Dist. Hapur (U.P.) Boundaries:- East: Plot of Shaikat Ali, West: House Of Jeenal North: Plot of Jalchand South: Rasta 6 Feet Wide					
11	Loan Account No. GZ/GNR/GNR/A000000895 Mr. NARENDER SINGH & Mrs. ALKA RANI	14-04-2026 And Rs. 1276057/- as on 09-04-2026	10-07-2026	Rs. 2543000/-	Rs. 254300/-
Description Of Property: FREEHOLD RESIDENTIAL BUILT SINGLE STOREY HOUSE, HAVING NAGAR PALIKA NO. HUP-W-6/1095, BUILT ON PLOT NO. 13, AREA MEASURING 101.32 SQ. YARDS I.E. 84.75 SQ. METER, OUT OF KHARSA NO.683, SITUATED AT MOHALLA SHIVGARHI HAPUR, NEAR PANCHSHEEL SCHOOL, PARGANA AND TEHSIL AND DISTRICT, HAPUR, UTTAR PRADESH-545101 Boundaries:- East: VACANT PLOT, West: HOUSE OF MANJEET, North: OTHER PROPERTY, SOUTH: ROAD 10 FT WIDE.					
12	Loan Account No. UP/KNP/MRUT/A000001911 Mr. SAINITAR PAL & Mrs. ANSHULA	29-11-2024 And Rs. 895043/- as on 27-11-2024	20-02-2025	Rs. 1325000/-	Rs. 132500/-
Description Of Property: A RESIDENTIAL PLOT MEASURING 50 SQ. YARDS OR 41.80 SQ. METERS CONSISTING OF KHARSA NO. 314 SITUATED VILLAGE RALI CHAUHAN PARGANA TEHSIL & DISTRICT MEERUT Boundaries:- East: 10'/PLOT OTHERS, West : 10'/16 WIDE ROAD, North: 45'/PLOT OTHERS, South: 45'/PLOT OF RAJENDRA JOSHI					
13	Loan Account No. DL/SHR/SHRP/A000000515 Ms. Reena Reena & Mr. Padam Singh	26-12-2024 And Rs. 1012456/- as on 24-12-2024	27-05-2025	Rs. 2175000/-	Rs. 217500/-
Description Of Property: A House On Plot Bearing Nagar Palika No. 52, Area 180.19 Sq. Meter, Situated At Mohalla Noorgran Town Purkaji, Tehsil & District Muzaffarnagar Boundaries:- East: Road 10 Feet Wide, West: House Of Nareesh Chand, North: House Of Bhoomi Chand, South: House Of Sohan Lal					
14	Loan Account No. GH/BUL/KHUR/A000000030 Mr. AKBAR ALI & Mrs. MANNAT ALI	30-05-2025 And Rs. 1016939/- as on 28-05-2025	19-08-2025	Rs. 1635000/-	Rs. 163500/-
Description Of Property: A FREEHOLD RESIDENTIAL HOUSE MEASURING AREA 50.72 SQ. YARDS, SITUATED AT MOHALLA/ VILLAGE HIRAPUR/(ANDAR SEEMA) PARGANA BARAN, TEHSIL & DISTRICT BULANDSHAHR Boundaries:- EAST: PLOT BUND, West: ROAD 12 FEET WIDE North: HOUSE ISMAAMUDDIN SUBRATI, South: HOUSE OF AJAJ					
15	Loan Account No. GGH/HPR/KITH/A000000002 Mr. DHARM SINGH, Mrs. POONAM POONAM & Mr. AAKASH DHAMA	14-06-2025 And Rs. 2926653/- as on 14-06-2025	22-09-2025	Rs. 4928000/-	Rs. 492800/-
Description Of Property: Two RESIDENTIAL PLOTS, TOTAL MEASURING 140 SQ. YARDS OR 117.05 SQ. METER, CONSISTING OF KHARSA NO 698/2, SITUATED AT MOHALLA BAN MANI, MAWANA PARIKSHITGARH ROAD, PARGANA HASTINAPUR, TEHSIL MAWANA DISTRICT MEERUT Boundaries:- EAST: PLOT 1-MAWANA ROAD-PARIKSHITGARH ROAD / PLOT 2- SAME, WEST: PLOT 1-PLOT OF NARESH YADAV / PLOT 2- PROPERTY OF PRAKASH, North: PLOT 1-PROPERTY OF DR SANT /PLOT 2. PLOT OF HARI SINGH, South: PLOT 1-PLOT OF LALITA/ PLOT 2- HOUSE OF NARESH YADAV					
16	Loan Account No. UP/KNP/MRUT/A000000394 Mr. ANNOL SINGH & Mr. AMAN KUMAR	14-06-2025 And Rs. 1321561/- as on 14-06-2025	22-09-2025	Rs. 4872000/-	Rs. 487200/-
Description Of Property: A RESIDENTIAL HOUSE NO. D-167, AREA 102.55 SQ. METERS, SITUATED AT SARASWATI LOK COLONY, PERTAINING TO KHARSA NO. 294 & 295 REVENUE VILLAGE NOOR NAGAR					

